BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.174/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th October 2017, 10.30 A.M

Name of the Company		Utpal Kumar Ghosh & Anr.		
		-Versus-		
		Kameeni Plantations Pvt.Ltd. & Ors.		
Under Section		397/398		
SI.	Name & Desig	nation of Authorized	Appearing on behalf of	Signature with
No.	Representa	itive (IN CAPITAL		date
	LETTERS)			

1) Mr Sidhartha Sharma, Ad v & Pelitioners 2) Ne Namvala Barry, Ad v

ORDER

Ld. Counsels for the petitioner are present.

Order is reserved. Interim Order passed earlier should remain in force.

Listed on 10th November 2017.

(Jinán K.R.) Member (J)

(Vijai Pratap Singh) Member (J)